

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1976:—

(a) (i) Statement regarding Review by the Government on the working of the Braithwaite and Company Limited, Calcutta for the year 1979-80.

(ii) Annual Report of the Braithwaite and Company Limited, Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed IN LIBRARY. SEE No. LT-3897/82].

(b) (i) Statement regarding Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the period ended 31st March, 1979.

(ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta, for the period ended 31st March, 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed IN LIBRARY. SEE No. LT-3898/82].

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Industry for 1982-83.

[Placed IN LIBRARY. SEE No. LT-3898/82].

(5) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Steel and Mines for 1982-83. [Placed in Library. See No. 3900/82].

REVIEW ON AND ANNUAL REPORT OF MANGANESE ORE (INDIA) LTD. NAGPUR FOR 1980-81.

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND — STEEL AND MINES (SHRI CHARANJIT CHANANA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Manganese Ore (India) Limited, Nagpur, for the year 1980-81.

(2) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LI-3701/82].

ANNUAL ACCOUNTS OF MOTILAL NEHRU REGIONAL ENGINEERING COLLEGE, ALLAHABAD FOR 1980-81, CENTRAL SCHOOLS ORGANISATION (KENDRIYA VIDYALAYA SANGATHAN) FOR 1980-81, STATEMENTS FOR DELAY IN LAYING THE ANNUAL REPORT AND ACCOUNTS OF NATIONAL COUNCIL OF SCIENCE MUSEUMS CALCUTTA FOR 1980-81 AND SCHOOL OF BUDDHIST PHILOSOPHY, LEH, LADAKH FOR 1978-79, 1979-80 AND 1980-81.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1980-81 together with Audit Report thereon. [Placed in Library. See No. LT-3902/82].

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Central Schools Organisation (Kendriya Vidyalaya Sangathan) for the year 1980-81 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for

delay in laying the documents mentioned at (i) above.

[Placed in Library. See No. LT-3903/82.]

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Accounts of the National Council of Science Museums, Calcutta, for the year 1980-81 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-3904/82].

(4) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the School of Buddhist Philosophy, Leh, Ladakh, for the years 1978-79, 1979-80 and 1980-81 within the stipulated period of nine months after the close of the Accounting Year and reasons for delay in laying the Annual Report for the year 1980-81.

[Placed in Library. See No. LT-3905/82.]

INDIAN TELEGRAPH (SIXTH AMENDMENT) RULES, 1981 DEMANDS FOR GRANTS FOR INDIAN POSTS AND TELEGRAPH DEPARTMENT FOR 1980-81 AND DETAILED DEMANDS FOR GRANTS OF MINISTRY OF COMMUNICATIONS FOR 1982-83.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table:

(1) A copy of the Indian Telegraph (Sixth Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 1142 in Gazette of India dated the 19th December, 1981 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-3906/82].

(2) A copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1982-83.

[Placed in Library. See No. LT-3907/82].

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Communications for 1982-83. [Placed in Library. See No. 3908/82].

DELHI SEGREGATION AND MANAGEMENT OF PERSONS OR ANIMALS (DISEASED OR SUPPOSED TO BE DISEASED) (AMENDMENT) RULES, 1982.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Delhi Segregation and Management of persons or animals (diseased or supposed to be diseased) (Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. 500/Spl. Cell. PHQ in Delhi Gazette dated the 31st March, 1982 under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library. See No. LT-3909/82].

INDUSTRIAL DISPUTES (CENTRAL) AMENDMENT RULES, 1982.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): I beg to lay on the Table a copy of the Industrial Disputes (Central) Amendment Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 289 in Gazette of India dated the 13th March, 1982, under sub-section (5) of section 38 of the Industrial Disputes Act, 1947. [Placed in Library. See No. LT-3910/82].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944. CUSTOMS ACT, 1962 AND GOVERNMENT SAVINGS BANK ACT, 1873.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English ver-